

OA-277/03 Muzs 3285 m u-3

NOTES OF THE REGISTRY

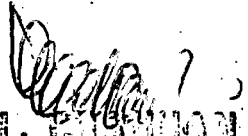
ORDER OF THE TRIBUNAL

26-3-04

Mr. P.M. Jatti counsel for the applicant
Mr. Tej Prakash Sharma counsel for the
respondents.

learned counsel for the
applicant submits that he does not
want to press this on in view of
the stand taken by the respondents
in the reply affidavit. Accordingly,
the OA is disposed of as withdrawn.


A.K. BHANDARI
ADMINISTRATIVE MEMBER


M. L. CHAUDHARY
MEMBER (JUDICIAL)

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date 28-3-04